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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2016
NAME OF THE PETITIONER(S) : John S. Dorai
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1.	J. JENNY	Counsel for the impleading Petitioners in CA.Nos. 43 & 44 / 2016 in CP.No. 2 / 2016	J. Jenny
2.	T. Shanmugan.	Representy Counsel for the Respondent 1. C.P.No 2/2016	T. Shanmugan
3.	S. Bharathirajan.	counsel for R2 to R11	S. Bharathirajan

ORDER

PCS representing the petitioner present. Counsels representing the respondents are present. Counsel for R2 prayed for time for filing counter in CA 211/2017. Time is extended at request with a direction to file counter and furnish copy of the same to the other side prior to the next date of hearing. Put up on 20.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc